

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Date: 01.05.2018

NOTICE

This is to inform that the matters listed under the heading for evidence before the Deputy Registrar during the period from 02.05.2018 to 04.05.2018 of this Tribunal shall be taken up on 07.05.2018 under the heading of "Directions" before the Registrar Court for assigning date of evidence.



Desk Officer

To,

1. Notice Board.
2. TDSAT's website.
3. PPS/Court Master.